

Annexure-1 (cont'd)

Name of the Corporate Debtor: Maheshwary Ispat Ltd. (in Liquidation) | Date of commencement of liquidation: 19.12.2023 | List of stakeholders as on: 28.02.2024

List of Secured Financial Creditors (cont'd)**NOTE # 2: SECURITY INTEREST OF THE ABOVE SECURED FINANCIAL CREDITORS**

Note No.	Name of Creditor	Primary Security	Collateral Securities	Guarantees
6.3	ARCIL [As Trustees of Arcil-SBPS-034-II-Trust, Assignee of Canara Bank] The Ruby, 10th Floor, 29, Senapati Bapat Marg, Dadar(West), Mumbai- 400 028, Maharashtra	<u>Immovable Properties:</u> Deed No. 79, 80, 81, 82, 83, 84, 85, 940 of properties situated at Cuttack <u>Movable Properties:</u> All that the whole of the movable properties of the Borrower including its movable plant and machinery, machinery spares, tools and accessories, Bankers Goods and other movables, both present and future, whether installed or not and whether now lying loose or in cases or which are lying or stored in or about or shall hereafter from time to time during the continuance of the security of these presents be brought into or upon or be stored or be in or about all the Borrowers factories, premises and godowns, or pertaining to it's properties, at P. 5, Kalakar Street, Kolkata-700007 and its corporate office at D-404, CityCentre, Salt Lake City, Kolkata-700064 and factory at Village Rampel, P.O. Khuntuni, District- Cuttack- 754029, orissa and at Paschim Gangarampur, J. L. No. 92, Site No.-3, Vill-Beldanga, P.O- Chota Ramchandrapur, W.B and also at Panagarh, District Burdwan, P.O-Kakasha, Paschim Gangarampur, W.B. or wherever else the same may be or be held by any party to the order or disposition of the Borrower or in course of transit or on high seas or on order or delivery, howsoever and wheresoever in the possession of the Borrower and either by way of substitution or addition.		Personal Guarantee : (1) Mr. Ajit Kumar Mundra (2) Mrs. Bhagwani Devi Mundra (3) Mr. Sanjay Kumar Mundra (4) Mr. Vinay Kumar Mundra (5) Mr. Basant Kumar Mundra (6) Mrs. Premlata Mundra (7) Mr. Arun Kumar Mundra
7	UCO Bank	As per last sanction letter Ref No:- CTC/ADV/SANC/619/2010-11 dated 31-01-2011. Primary Security: a) First Hypothecation charges on entire movable plant & machinery and other movable fixed assets (both existing & future) of the company's Cuttack Unit at Rampel on pari passu basis with other secured term lenders of the company for Cuttack unit. b) First mortgage charge on entire land, building, factory shed including all the immovable assets and plant and machinery of the company's integrated Steel Plant installed on the said land on pari-passu basis with other secured term lenders for the Cuttack Unit at Rampael.	Second Charge on the current assets of the company (including Panagarh & Cuttack) on Parri passu basis with other term lenders. (1st charge will be with existing/proposed WC bankers).	Personal Guarantee : (1) Mr. Ajit Kumar Mundra; (2) Mrs. Bhagwani Devi Mundra; (3) Mr. Sanjay Kumar Mundra; (4) Mr. Vinay Kumar Mundra; (5) Mr. Basant Kumar Mundra; (6) Mrs. Premlata Mundra; (7) Mr. Arun Kumar Mundra
8	Canara Bank 21, Camac Street, Bells House, 5th Floor, Kolkata 700016	Hypothecation of stocks and book debt on paripassu 1st charge basis - Present value not known	Pari passu 2nd charge on fixed assets of the company comprising Factory Land & Building, Plant & Machinery and other fixed assets located at village, Beldanga, Panagarh, Morgram- State Highway, PO Chota Ramchandrapur, PS Kanksa, Dist Paschim Burdwan, West Bengal 713148	Personal Guarantee : (1) Mr. Ajit Kumar Mundra; (2) Mrs. Bhagwani Devi Mundra; (3) Mr. Sanjay Kumar Mundra; (4) Mr. Vinay Kumar Mundra; (5) Mr. Basant Kumar Mundra; (6) Mrs. Premlata Mundra; (7) Mr. Arun Kumar Mundra

Annexure-2

Name of the Corporate Debtor: Maheshwary Ispat Ltd. (in Liquidation) | Date of commencement of liquidation: 19.12.2023 | List of stakeholders as on: 28.02.2024

List of Unsecured Financial Creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Tata Capital Limited 11th Floor, Tower A, Peninsula Business Park, Lower Parel, Mumbai - 400013	29.01.2024	4,95,71,625	4,95,71,625	Working Capital Demand Loan	4,95,71,625	0.2%	-	-	-	-	Amount covered by Personal Guarantee of (1) Mr. Ajit Kumar Mundra; and (2) Mrs. Bhagwani Devi Mundra
Total:			4,95,71,625	4,95,71,625		4,95,71,625	0.2%	-	-	-	-	

Annexure-3

Name of the Corporate Debtor: Maheshwary Ispat Ltd. (in Liquidation) | Date of commencement of liquidation: 19.12.2023 | List of stakeholders as on: 28.02.2024

List of Operational Creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
Total:				-	-	-	-	-	-	-	-	-	



Santanu Brahma